

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.07.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2024 To dispense with IA No. 699/2024 For Stay IA No. 700/2024	Byju Raveendran, Suspended Director, Promoter, & Shareholder of Think & Learn Pvt. Ltd. Vs Think & Learn Pvt. Ltd. through IRP Mr. Pankaj Srivastava & Anr.	Mr. Arjun R Julian	Ms. Ashwini Vaidialingam For Caveator/R2
2.	Comp App (AT) (CH) (Ins) No. 267/2024	Ravindra Beleyur, RP, Bharath Infra Exports & Imports Ltd.	Mr. T Ravichandran	
3.	Comp App (AT) (CH) (Ins) No. 268/2024 For Condone Delay IA No. 717/2024 For Stay IA No. 718/2024 For Exemption IA No. 719/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator, CS Anuradha Bisani, M/s Lanco Infratech Ltd.	Ms. Pratiksha Sharma	
4.	Comp App (AT) (CH) (Ins) No. 269/2024	Mr. Sivarama Prasad Bhamidi, Liquidator, M/s Parikh Fabrics Pvt. Ltd. Vs Mr. B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr.	Mr. P Elayaraj Kumar	
5.	Comp App (AT) (CH) (Ins) No. 180/2024 For Condone Delay IA No. 490/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	

For Defects/Rectification

S.No.	e-filing no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	9805111/01201/2024	C K Sreenathan & 13 Ors. Vs BgSE Properties & Securities Ltd & 5 Ors.	Mr. A Murali	
7.	9805130/01052/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suraynarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) 90/2022 For Stay IA No.204/2022 To dispense with IA No.206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr.Nithyavendhan K	Mr. B Deepak Narayanan
9.	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
10.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
11.	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
12.	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2

13.	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 Mr. P. Rajkumar Jhabakh- R3
14.	TA No. 25/2021 (Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2 Mr. P Raj Kumar Jhabakh- R3
15.	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
16.	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
17.	TA (AT) No. 27/2022 (Comp App (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors. Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
18.	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1, R5, R7

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No.1390/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana
20.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd.	Mr. MS Viswanathan	Ms. Pavithra
21.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No.493/2024 For Stay IA No.492/2024	Employees' Provident Fund Organization, Regional Office Royapettah Vs CA S Prabhu Liquidator, M/s. Abra Motors Pvt. Ltd.	Mr.MS Viswanathan	Ms. Pavithra
22.	Comp App AT) (CH) (Ins) No. 199/2024 For Urgent Listing IA No.543/2024	Atlantic Spinning and Weaving Mills Ltd rep. by its Liquidator Ms. Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, M/s. Sir Cloth Manufacturer Co. & 3 Ors.	Mr. VV Sivakumar	Mr. Ankur Goel
23.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr. WITH	Mr. T Ravichandran	Mr. Shashank Agarwal- R1
24.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No.583/2024	Karthik Rukmini Energy Limited Vs Mr. Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Mr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
26.	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Sri Vijay Kumar Gunda, Liquidator of M/s. Farmers Pulse Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	Mr. NP Vijaykumar- R1
27.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1
28.	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No.400/2022	Mr. Pranit Joshi, Regional Provident Fund Commissioner- II, EPFO Regional Office, Chennai Vs PRC International Hotels Pvt. Ltd. & Anr.	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh- R2
29.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022 For Exemption IA No.440/2022 Additional docs IA No.971/2022	Kalyan Muppaneni Vs K Computers & Anr WITH	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
30.	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No.441/2022 For Stay IA No.442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
31.	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions Pvt. Ltd. Vs K.R. Giri Babu & Anr.	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
32.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Arjun K Perikal

33.	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No.634/2022 Leave to file IA No 632/2022 To dispense with IA No.633/2022 For Stay IA No.635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Saai Sudharsan- R2
34.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 Ms. MS Mano Ranjani- R2
35.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar, CS
36.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman Mr. Chandramouli Prabhakar- R2 Mr. Bhagavath Krishnan PMN- R3, R4
37.	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No.495/2023 For Stay IA No.494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
38.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS- R2

39.	Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024 Additional docs. IA No.301/2024 To implead IA No.520/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala
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2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrothra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
2.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) Additional docs. IA No.179/2024 For Stay IA No.445/2023 For Directions IA No.652/2023 & 480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
3.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr.T Ravichandran	Mr. Thriyambak J Kannan
4.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr.T Ravichandran	Mr. Thriyambak J Kannan
5.	CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023 Delay in re-filing IA No.665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	Mr. Dinesh R Shenoy	

6.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
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After rising of 2pm-Chennai Bench
In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors WITH	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
2.	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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